NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/10/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/170,171,172,173/CAA/2017

NAME OF THE TRANSFEROR 1

: APL INDIA PVT LTD

NAME OF THE TRANSFEROR 2

: APL AGENCIES INDIA PVT LTD

NAME OF THE TRANSFEROR 3

: CMA CGM EAST & SOUTH INDIA PVT LTD

NAME OF THE TRANSFEROR 5

: NOL PROPERTIES INDIA PVT LTD

UNDER SECTION

: 230 OF COMPANIES ACT 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

Jobah Rum

REPRESENTATION BY WHOM

ABISHER RAMAN

Coursed PAWAN THABAKH

(9686607576

Counsel for Petitioners

ORDER

Counsel for the Applicant present and submitted that the reports of the RD and Official Liquidator are awaited and prayed for time. At request, time is enlarged. Put up on 02.11.2017 at 10.30 A.M.

sela

MEMBER (TECHNICAL) ghk

-sd-

MEMBER (JUDICIAL)